

**IV ADDITIONAL DISTRICT AND SESSIONS COURT,
DODDABALLAPURA.**

CAUSE LIST DT. 15.06.2020.

HEARING :-

1. RA 10151/2016
2. RA 10171/2016
3. P & SC 10011/2020
4. P & SC 10004/2020
5. RA 10017/2017
6. P & SC 10040/2020
7. MC 10046/2020
8. REV 10001/2019
9. RA 10036/2019
10. Crl.Misc. 10051/2020
11. Crl.Misc. 10055/2020

ARGUMENTS :-

12. RA 10065/2016
13. RA 10067/2016
14. RA 10029/2018
15. RA 10038/2018
16. RA 10094/2019
17. MA 10069/2019
18. MA 10004/2020

FIRST HEARING:-

19. MC 10165/2020
20. MC 10166/2020

JUDGEMENT:-

21. MC 10085/2020

ORDERS

22. Crl.Misc. 10055/2020


12/06/2020

(C.CHANDRASEKHAR)
IV Addl. Dist. & Sessions Judge,
Doddaballapura

IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA

CAUSE LIST DATED 15-06-2020

MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 135/2018	HEARING	SAK	DAS
2	CC 448/2013	ARGUMENT	A.PP	NM
3	CC 830/2014	ARGUMENT	A.PP	KRN
4	CC 499/2010	ARGUMENT	A.PP	LMN
5	CC 464/2006	ARGUMENT	A.PP	TNB
6	CC 509/2012	HEARING	APP	LMN
7	CC 591/2012	ARGUMENT	A.PP	MGV
8	CC 323/2012	ARGUMENT	A.PP	RM
9	CC 416/2012	ARGUMENT	A.PP	HMM
10	CC 1007/2013	ARGUMENT	A.PP	MKM

AFTERNOON SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	CC 628/2014	ARGUMENT	A.PP	RM
2	CC 617/2012	ARGUMENT	A.PP	TGV
3	OS 185/2006	ARGUMENT	MKM	PS, KSS
4	OS 359/2018	HEARING	RM	VKRM
5	OS 329/2019	HEARING	ARN	CGR,GG
6	OS 539/2019	HEARING	GR	HMM
7	OS 581/2018	HEARING	CRN	GH
8	CC 916/2017	HEARING	A.PP	SN
9	OS 613/2008	ORDERS	LS	SM
10	OS 123/08 C/W 159/2008	ORDERS	ANL	SN

12-6-20
Prl. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High court of Karnataka.